

MR. SPEAKER : Wherever this problem is there. You decide between yourselves. (*Interruptions*)

MR. SPEAKER : Shri Shravan Kumar Patel. (*Interruptions*)

MR. SPEAKER : Please take your seats when I am standing. (*Interruptions*)

MR. SPEAKER : You first please take your seats. (*Interruptions*)

SHRI BASUDEB ACHARIA : Are you allowing discussion on this?

MR. SPEAKER : Now, such matters cannot be decided on the Floor of the House. If, in your judgement and wisdom, you want to appoint a Committee, you can do so. You have made your point and got a response from the Home Minister. The Home Minister told you that he will make a statement in the House. After this if you want to appoint a Committee, I am not against it. But, you decide between yourselves what kind of a Committee you want to appoint, what would be its jurisdiction, where they would like to go and all those things. Such things, on the spur of the moment, in the House, cannot be decided. I would not like to take a decision on this point in this manner. Now, it is for the Leaders to come together and in their wisdom take a decision. I am not saying that you do this way or that way. I have no objection to your doing it; I have no objection to your not doing it. But you cannot place this kind of an issue on the Floor of the House as if there are no other issues to be brought before the House.

Members sitting on the last benches were coming to me and telling me that they were not getting a chance to speak in the House. Now, you have discussed one issue and got this much of response. Should you not allow me

to go to the other issues? Please appreciate it and allow me to go to the other issues. If you want to appoint a Committee, let the senior Leaders of all the Parties come together and decide about it. (*Interruptions*)

SHRI SOBHANA DREESWARA RAO VADDE (Vijayawada) : Who will decide?

MR. SPEAKER : You decide between yourselves.

SHRI BASUDEB ACHARIA : What is the reaction of the Home Minister?

MR. SPEAKER : After this also you are getting up. You got more than you expected. Now you please keep quiet. Shri M. V. V. S. Murty.

SHRI M. V. V. S. MURTY (Visakhapatam) : The Vizag Steel Mill has so far cost Rs. 7,800 crores. (*Interruptions*)

MR. SPEAKER : I would not always execute the duties of the Government. Please do not always ask me to do the duty of the Government. As far as the duties of the house are concerned, it is my responsibility. But for this I shall have to carry you with me. And all the time sitting here, without knowing the facts, if I am saying "Do this" and "Do that" that is not proper.

SHRI CHANDRAJEET YADAV : We are with you.

SHRI ABDUL GHAFOR (Gopalganj) : It is for the Home Minister whether he agrees to form a committee or not. As far as my legal knowledge goes, a Speaker *suo motu* cannot form a committee.

MR. SPEAKER : We will discuss this later in the Chamber. There are other issues. Shri Murty.

SHRI M. V. V. S. MURTY : The full targeted production of the Vizag Steel Mill is three million M.T. per

annum to be achieved in one year from now. It requires Rs. 1,500 crores to complete the project of the Third Phase. But the Finance Minister has provided only Rs. 398.93 crores in this Budget. To achieve the targeted production within the next one year from now onwards, he has not provided the balance amount. Unless something is done for this Mill, on which Rs. 400 crores have been lost last year, another Rs. 500 crores would be lost this year, as cash losses. An additional sum of Rs. 1,000 crores is urgently needed for it to be completed as per Schedule.

I request the Hon. Finance Minister to provide the necessary amount of Rs. 1,500 crores budgetary support so that we can reap the fruits of the vast sum of Rs. 8,000 crores already invested on it so far. Otherwise, it will be a big drain on our resources. I would request the Finance Minister to pay immediate attention to it.

SHRI SHRAVAN KUMAR PATEL (Jabalpur) : I wish to draw the attention of the House to the heavy death toll of life owing to water-borne diseases in Madhya Pradesh.

According to reports available with me as many as 547 deaths have occurred in Madhya Pradesh up till now. The number of deaths in July when the rains are heavy is anybody's guess. Every year, water-borne diseases like cholera and acute gastro-enteritis, viral hepatitis and enteric fever take a heavy toll of human life. This trend is certainly on the ascendency. In my constituency Jabalpur in Madhya Pradesh every year severe gastro-enteritis take the form of an epidemic and there are many deaths in the surrounding rural areas.

I would therefore urge upon the Government to take the following steps immediately :

- (1) To ensure that an action plan is drawn up every year before the monsoon sets in, to extensively educate the rural masses about the use of safe drinking water.

- (2) Wells in villages should be appropriately treated by the Government.

- (3) The Government of India should make available preventive and curative medicines abundantly including distribution of ORS (oral rehydration solution) freely.

MR. SPEAKER : Shri Ram Sagar. *(Interruptions)*

MR. SPEAKER : I have called Shri Ram Sagar.

(Translation)

SHRI RAM SAGAR (Barabanki) : Hon. Mr. Speaker, Sir, I would like to draw the attention of the august House and the Government towards the atrocities, including the police firing in which a student named Kuldip Singh Yadav was killed and dozens of students were injured and inhuman acts committed by policeman after forcibly entering into the houses in Chaubisi Kaithla village in Bulandshahar district of U.P. *(Interruptions)*

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur) : I am on a point of information. I would like to know through you..... *(Interruptions)**

MR. SPEAKER : Please take your seat. You need not tell me as to what I have to do.

(English)

Only Shri Ram Sagar's statement will go on record.

(Translation)

SHRI RAM SAGAR : The most reputed and most respected person of this area, Shri Amanullah Khan was arrested by the police and the most condemnable acts of shaving of his hair and pulling him by his beard were committed publicly. Police beat him up severely with lathis to force him to shout slogans like "D. P. Yadav Murdabad" and "Mulayam Singh Yadav Murdabad". Police is beating, detaining and implicating